

From,

Rajiv Sharma, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 277 /Admin. (Services)/2016

Dated: Allahabad: May 31, 2016

Subject: Regarding one day Orientation Programme on “Strengthening the Juvenile Justice System” for Principal Magistrates, Juvenile Justice Boards of U.P.

Sir,

With reference to your letter no. Pri. Mag. Trg. 2016/JTRI-883 dated 30.05.2016 on the above subject, I am directed to inform you that Hon'ble Court has been pleased to approve and nominate **all the Principal Magistrates, Juvenile Justice Boards of U.P.** for one day Orientation Programme on “Strengthening the Juvenile Justice System” for Principal Magistrates, Juvenile Justice Boards of U.P. **on 27.06.2016** at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid Orientation programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Sd/-
Registrar (Judicial) (Services)

No. 277 (i)/Admin. (Services)/2016 dated: May 31 , 2016

Copy forwarded for information and necessary action to:

1. All the District & Sessions Judges, Subordinate to High Court of Judicature at Allahabad with the request to kindly direct the Principal Magistrates, Juvenile Justice Boards of U.P. to participate in the said conference at IJTR, U.P, Lucknow on stipulated date.
2. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Assistant Registrar (Services)